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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K.G. BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

6	A.G. SATHYANARAYANA FOR A.L. MYLSAMY	COUNSEL FOR R ₁ to R ₆	A.L. MYLSAMY
1	M/s. G. Sivashankaran. S. Sathyanarayanan.	Counsel to petitioners.	G. SIVASHANKARAN (G. SIVASHANKARAN)

ORDER

Mr. S. Sivashankaran, Counsel for Petitioner present. Mr. A.G. Sathyanarayana, Counsel for R1 to R6 present. The matter may be posted along with TCP 121/2016. Put up on 13.07.2017 at 10.30 a.m.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)